

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A No. 201 of 2014 & IA Nos. 316, 392 & 394 of 2014
& IA No. 287 of 2015**

Dated: 4th March, 2016

In the matter of:-

Reliance Infrastructure Ltd.

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on

18.04.2016.

COURT MASTER